

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3947
ANSWERED ON:19.12.2011
REVIEW OF WELFARE SCHEMES
Toppo Shri Joseph

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has reviewed the performance of the various welfare schemes for Scheduled Castes and Other Backward Classes;
- (b) if so, the details thereof; and
- (c) the changes required for better implementation of the said schemes?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) and (b) The Ministry reviews the performance of the schemes for the welfare of Scheduled Castes(SCs) and Other Backward Classes(OBCs) in the following way:

(i) The financial and physical progress under these schemes is monitored through Utilization Certificates, Audited Accounts and annual progress in coverage of beneficiaries submitted by the implementing agencies.

(ii) In respect of centrally-sponsored schemes:

(a) The Ministry has requested State Governments and Union Territory Administrations to send Quarterly Progress Reports to the Ministry.

(b) The progress is reviewed in the Conference of State Ministers/ Secretaries of Social Justice/Welfare held every year.

(iii) Schemes and programmes are also reviewed by officers of the Ministry during their tours to States.

(c) The Ministry sponsors evaluation studies by independent agencies, regarding the implementation of its schemes from time to time, and corrective action is taken, inter-alia by revision of schemes, based on the outcome.